

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2749
ANSWERED ON:25.11.2010
AUTONOMY TO LAW COMMISSION OF INDIA
Aaron Rashid Shri J.M.;Mahant Dr. Charan Das

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to give more autonomy to Law Commission of India;
- (b) if so, the details thereof; and
- (c) the present status of the proposal?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOELY)

(a to c): Yes, Madam. A proposal to give statutory status to Law Commission of India is under active consideration. Presently the proposal is at the stage of preparation of Bill for the purpose.